

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.02.2022 (THURSDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 329 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Digjam Ltd. Through Sunil Kumar Agarwal Resolution Professional	Bishwajit Dubey	
2.	Comp. App. (AT) (Ins) No. 462 of 2021	Piyush Gangji Chheda (Suspended Director and Promoter of Prince SWR System Pvt. Ltd.) Vs. Midas Impex Pvt. Ltd.	Vinay Shukla	Rohit Pandey Krishna Baruah
3.	Comp. App. (AT) (Ins) No. 798 of 2021	Delhi Transport Corporation Vs. Trimax IT Infrastructure Services Ltd. & Ors.	Aviral Saxena	M. Singh Gautam Swarup Dipak Vichare

For Directions

4.	Comp. App. (AT) (Ins) No. 1250 of 2019	Avail Financial Services Ltd. Vs. Sunworld City Pvt. Ltd.	C.S. Reema Jain	Anshum Jain
5.	Comp. App. (AT) (Ins) No. 343 of 2021	R.R. Sales Corporation & Anr. Vs. Reliable Insupacks Pvt. Ltd. & Ors.	Rohit Naagpal	Abhishek Garg-R1 Ankit Sharma-R2 & R3 Preeti Kashyap
6.	Comp. App. (AT) No. 235 of 2019	Regent R & D Technologies Pvt Ltd & Anr. Vs. The Registrar of Companies, Pune.	Susshil Daga	Ashish Aggarwal

For Admission (Fresh Case)

7.	Comp. App. (AT) No. 20 of 2022	Android Ventures Pvt. Ltd. Through Its Shareholder Shtvaii Rakhamaji Walake Vs. Registrar of Companies, Mumbai	Ashish O. Lalpuria	
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For Admission (After Notice)

8.	Comp. App (AT) (Ins) No. 1451 of 2019	Om Prakash Pandey Vs. Bank of India & Anr.	Manisha pandey	Medha Tandon Seema Sonam Mallik-R1
9.	Comp. App. (AT) (Ins) No. 606 of 2021	Haryana State Industrial and Infrastructure Development Corporation Ltd. Vs. AAR AAR Technoplast Pvt. Ltd.& Anr.	Parvinder Chauhan	Harshal Kumar Neeraj Kr. Gupta-R1 & R2
10.	Comp. App. (AT) (Ins) No. 670 of 2021 & I.A. No. 1966 of 2021	Vishwajeet Subhash Jhavar Vs. Alfa Façade Pvt. Ltd. & Anr.	Malak Bhatt	Shashwat Rai-R1 Pramod Rasan-R2
11.	Comp. App. (AT) (Ins) No. 771 of 2021	Uniexcel Limited Vs. Uniexcel Developers Pvt. Ltd	Rachit Batra	Saurabh Kalia
12.	Comp. App. (AT) No. 68 of 2020	Trinity Leisure Pvt. Ltd. Vs. Registrar of Companies, Mumbai, Maharashtra	Shikhil Suri	
13.	Comp. App. (AT) No. 122 of 2021	Ajit Mittal Vs. Rekha Garg & Ors.	Neha Kapoor	Ajay Garg Mahesh Sharma-R1, 3, 5 & 7
14.	Comp. App. (AT) No. 132 of 2021	Jatinder Singh Ahuja & Ors. Vs. Tata Steel Ltd. & Ors. With	Avinash Bhati	Anindita Roy Chowdhury Vatsala Rai-R1 Shashank Gautam Devna Arora
15.	Comp. App. (AT) No. 150 & 151 of 2021	Pooja Rai & Ors. Vs. TATA Steel BSL Ltd. & Ors.	Pankaj Jain	Anindita Roy
16.	Comp. App. (AT) No. 163 of 2021	Euris Consult Pvt. Ltd. Vs. Registrar of Companies & Ors.	A.K. Pathak	
17.	Comp. App. (AT) No. 165 of 2021	GRS Properties Pvt. Ltd. Vs. Office of Registrar of Companies	Dipanshu Gaba	

02:00 PM
(After rising of Chennai Bench)

For Hearing

18.	Comp. App. (AT) No. 69 of 2021	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr. With	Dheeraj Nair	Shardul S. Shroff Ameya Gokhale Pragya Sharma Moulshree Shukla Diksha Gupta-R1 Madhur Mahajan Victor Das-R2
19.	Comp. App. (AT) No. 70 of 2021	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr. With	Mahesh Agarwal	Shardul S. Shroff Prateek Seksaria Aneya Gokhale Vaibhav Singh-R1
20.	Comp. App. (AT) No. 71 of 2021	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd. With	Mahesh Agarwal	Shardul S. Shroff Vaijayant Paliwal Prateek Seksaria Aneya Gokhale-R1
21.	Comp. App. (AT) No. 73 of 2021	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Ors.	Dheeraj Nair	Shardul S. Shroff Vaijayant Paliwal Pragya Sharma-R1 Prateek Gupta Madhur Mahajan Mahesh Agarwal-R2

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2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson

-sd/-
Registrar